

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EP NO. 9 OF 2016 & IA NO.615 OF 2016 IN
APPEAL NO. 171 OF 2012**

Dated: 6th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Tata Power Delhi Distribution Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Rahul Kinra a/w
Mr. Anurag Bansal (Rep.)

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.1/DERC

ORDER

Learned counsel for the parties may file written submissions on or before 12.04.2017 after serving copy on the other side.

List the matter for further hearing on **17.04.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson